

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

Ms. Simmi Kapoor, Administrative Officer (Judl.) is hereby nominated as Nodal Officer to complete the information/questionnaire on the Integrated Judicial Upgradation and Reforms on Infrastructure and Services (iJuris) platform relating to district/complex wise infrastructure, facilities and services with the help of concerned office/branch for Central District with immediate effect in addition to the work already assigned to her.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer, as per rules.



(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 18571-681 /Admn.I/P&T/HQs/2023

Dated, Delhi the \_\_\_\_\_

17 MAY 2023

**Copy forwarded for information and necessary action to:**

1. All the Judicial Officers, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-Charges, Administration Branch-II / Accounts Branch / Judicial Branch, Central District, Tis Hazari Courts, Delhi.
3. The Officer concerned.
4. The Personal Office of the undersigned.
5. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
6. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.



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